

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22888/2026 BLAPL/7900/2026	KANHU DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /171 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000099/2025
2	D-BLAPL/22187/2026 BLAPL/7901/2026	AJAY KUMAR DAS @ SAMBHU @ AJAYA KU. DAS VS STATE OF ODISHA	KASHINATH PATTANAIK VS	MANCHESWAR P.S. /91 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000110/2025
3	D-BLAPL/22400/2026 BLAPL/7902/2026	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /419 /2026 J.M.F.C,TALCHER(Anugul) GR/0001003/2026
4	D-BLAPL/22401/2026 BLAPL/7903/2026	SACHIN ASHOK KHATKE VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /419 /2026 J.M.F.C,TALCHER(Anugul) GR/0001003/2026
5	D-BLAPL/22414/2026 BLAPL/7904/2026	TARUNI AGHRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MAIDALPUR /20 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000025/2026
6	D-BLAPL/22912/2026 BLAPL/7905/2026	SUDHIR @ DALU NAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /93 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000021/2026
7	D-BLAPL/22943/2026 BLAPL/7906/2026	DEBENDRA KUMAR BHATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	NABARANGAPUR TOWN /94 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000024/2026
8	D-BLAPL/3056/2026 BLAPL/7907/2026	DASHMU CHINDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BODEN /131 /2024 A.D.J.,NAWAPARA(Nuapada) SA/0000036/2024
9	D-BLAPL/22997/2026 BLAPL/7908/2026	AJAY MOHAPATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KHUNTUNI /82 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) CT/0000273/2026
10	D-BLAPL/19926/2026 BLAPL/7909/2026	SANJAY DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ERASAMA /310 /2021 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) CT/0000045/2022
11	D-BLAPL/20070/2026 BLAPL/7910/2026	SIDHARTA @ SIDHAN MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NARLA /94 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahand) CT/0000192/2026

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12	D-BLAPL/21826/2026 BLAPL/7911/2026	MAHAMMAD @ MOHAMMAD @ M.D. JABIR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /410 /2026 J.M.F.C,TALCHER(Anugul) GR/0000979/2026
13	D-BLAPL/22819/2026 BLAPL/7912/2026	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000014/2026
14	D-BLAPL/22103/2026 BLAPL/7913/2026	PUSKAR PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BOUDH /288 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000101/2026
15	D-BLAPL/22169/2026 BLAPL/7914/2026	SARMISTHA ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CHANDABALI /63 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000185/2022
16	D-BLAPL/22827/2026 BLAPL/7915/2026	SUBRAT DAS VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL TOWN /544 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001324/2026
17	D-BLAPL/22237/2026 BLAPL/7916/2026	TAPAN RANA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	/ / SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000015/2026
18	D-BLAPL/22531/2026 BLAPL/7917/2026	CHANDAN DALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /81 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000389/2026
19	D-BLAPL/22709/2026 BLAPL/7918/2026	TANMAY BEHERA @ MILU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANCHESWAR P.S. /132 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000238/2025
20	D-BLAPL/23034/2026 BLAPL/7919/2026	MADHAB GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /190 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000784/2026
21	D-BLAPL/22733/2026 BLAPL/7920/2026	LAKINATH @ LAKI BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /161 /2026 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000225/2026
22	D-BLAPL/22749/2026 BLAPL/7921/2026	DABBU @ HRIDAYADAT KAUSHIK @ HRADAYA RATNA KAUSHIK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUNUPUR /122 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000043/2025
23	D-BLAPL/22773/2026	FIROZ KHAN	AMLAN SHAKTI PAUL	KHURDA MODEL /78 /2026

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	BLAPL/7922/2026	VS STATE OF ODISHA	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000031/2026
24	D-BLAPL/23035/2026 BLAPL/7923/2026	AJMER SINGH VS STATE OF ODISHA	MAHES DAS VS	PADMAPUR /141 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000114/2024
25	D-BLAPL/22820/2026 BLAPL/7924/2026	TULU @ SUSANTA DASH VS STATE OF ODISHA	DAYANIDHI MISHRA VS	DHENKANAL TOWN /492 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001104/2026
26	D-BLAPL/22886/2026 BLAPL/7925/2026	VICTIMS HUSBAND VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	SEA BEACH /112 /2026 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000041/2026
27	D-BLAPL/23037/2026 BLAPL/7926/2026	SILU PRASAD DAS VS STATE OF ODISHA	MAHES DAS VS	BASUDEVPUR /273 /2026 SPECIAL JUDGE (POCSO), BHADRAK(Bhadrak) Spl/0000088/2026
28	D-BLAPL/23038/2026 BLAPL/7927/2026	RAKHI @ LITU @ NITU @ KARNEL NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /47 /2025 A.D.J.,BALLIGUDA(Kandhamal) ST/0000015/2026
29	D-BLAPL/23146/2026 BLAPL/7928/2026	LALU @ DIPTEE RANJAN JAYASINGH VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	KHURDA MODEL /106 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000217/2026
30	D-BLAPL/20044/2026 BLAPL/7929/2026	SUJAL SINDRIA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /79 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000193/2026
31	D-BLAPL/23042/2026 BLAPL/7930/2026	SUSANTA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /252 /2026 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000474/2026
32	D-BLAPL/23018/2026 BLAPL/7931/2026	SUKHVIR SINGH VS STATE OF ODISHA	ANITA SAHOO VS	BALASORE SADAR /105 /2026 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000063/2026
33	D-BLAPL/22887/2026 BLAPL/7932/2026	EKLA KHAN @ EKLAQ KHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /142 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000055/2025
34	D-BLAPL/23188/2026 BLAPL/7933/2026	KAMAL TIRKEY VS	UMA SHANKAR PATEL VS	TALSARA /111 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH

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35	D-BLAPL/19597/2026 BLAPL/7934/2026	STATE OF ODISHA SIBA @ SHIBA SINGH VS	PRATAP KUMAR NAYAK VS	GR/0000695/2026 MAHILA PS,SEC-3,ROURKELA /13 /2026 S.D.J.M.(P),ROURKELA(Sundargarh)
36	D-BLAPL/20867/2026 BLAPL/7935/2026	STATE OF ODISHA MD. ARSHAD VS	CHITTA RANJAN BEHERA VS	GR/0001339/2026 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha)
37	D-BLAPL/23045/2026 BLAPL/7936/2026	STATE OF ODISHA PUNIT KUMAR VS	RAJIB LOCHAN PATTNAIK VS	CT/0001768/2024 KORAPUT GRPS /1 /2026 SPECIAL JUDGE,KORAPUT(Koraput)
38	D-BLAPL/23189/2026 BLAPL/7937/2026	STATE OF ODISHA SHIBU BALA VS	GURUPRASAD BEHERA VS	TR/0000016/2026 / /0 A.D.J.,JALESWAR(Baleshwar)
39	D-BLAPL/23049/2026 BLAPL/7938/2026	STATE OF ODISHA TICHA @ TICHO @ KARAN PATIKAR VS	JUGALA KISHORE PANDA VS	Spl/0000017/2026 BHATILI /333 /2024 S.D.J.M.,BARGARH(Bargarh)
40	D-BLAPL/23197/2026 BLAPL/7939/2026	STATE OF ODISHA KALIA @ NARAYAN MAHAKUD VS	SARADA PRASAD DASH VS	CT/0001798/2024 SIMULIA /215 /2026 J.M.F.C.,SORO(Baleshwar)
41	D-BLAPL/23143/2026 BLAPL/7940/2026	STATE OF ODISHA SAMIR SAHU VS	AMITAV TRIPATHY VS	CT/0000931/2026 JHARBANDH /23 /2026 A.D.J.,PADAMPUR(Bargarh)
42	D-BLAPL/22692/2026 BLAPL/7941/2026	STATE OF ODISHA LIPUN @ LIPAN SAHOO @ PINTU VS	SATYA RANJAN MULIA VS	CT/0000035/2026 ANGUL TOWN /564 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
43	D-BLAPL/19303/2026 BLAPL/7942/2026	STATE OF ODISHA SUNIL PADHI @ NANDA VS	MANMOHAN PATTANAIAK VS	GR/0001373/2026 BALUGAON P.S. /251 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
44	D-BLAPL/20189/2026 BLAPL/7943/2026	STATE OF ODISHA RUPAKANTA PRADHAN VS	LAXMAN PRADHAN VS	TR/0000101/2026 BELAGARH /36 /2026 JMFC, TUMUDIBANDHA(Kandhamal)
45	D-BLAPL/22933/2026 BLAPL/7944/2026	STATE OF ODISHA SRIBATSA BHOI @ SRIBATSHA BHOI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CT/0000076/2026 PARJANG /217 /2026 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000138/2026

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46	D-BLAPL/21186/2026 BLAPL/7945/2026	PUJA BARIK @ PUJARANI BARIK VS STATE OF ODISHA	DHANANJAYA MUND VS	KENDRAPARA /139 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001247/2026
47	D-BLAPL/23059/2026 BLAPL/7946/2026	SANTOSH SABAR VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	BANAPUR P.S. /269 /2026 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000528/2026
48	D-CMAPL/37203/2025 CMAPL/110/2026	DILESWAR PRADHAN VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN, P.K.SAMAL VS	// () //
49	D-CMP/33625/2026 CMP/1284/2026	CHARE ORAM @ CHAMU ORAM VS LETHA TIRKEY	ANKITA MUKHERJI VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000134/2018
50	D-CMP/35531/2026 CMP/1285/2026	PREMALATA RAYSINGH@RAYASINGH VS LAXMIKANTA SAMANTARAY	DEEPALI MAHAPATRA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000009/2017
51	D-CMP/34408/2026 CMP/1286/2026	SWARNAPRAVA PRADHAN VS AUTHORIZED OFFICER, INDIAN OVERSEAS BANK, KALARHANGA BRANCH	SNIGDHA PATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
52	D-CMP/34149/2026 CMP/1287/2026	BENSAN MULTI-PROJECTS PVT.LTD., BHUBANESWAR VS RNG INFRASTRUCTURE PVT. LTD., BHUBANESWAR	RANJAN KUMAR ROUT VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
53	D-CMP/34147/2026 CMP/1288/2026	SATYANARAYAN PARIDA VS BHABANI SANKAR PARIDA	RANJAN KUMAR ROUT VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000024/2025
54	D-CMP/34885/2026 CMP/1289/2026	M/S. SRABANI CONSTRUCTION, NAYAPALLI, BBSR VS CANARA BANK	RANJAN KUMAR ROUT VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001849/2025
55	D-CMP/34701/2026 CMP/1290/2026	ZAIDALLI KHAN VS M/S. ONE HOME REAL ESTATE PROPERTY DEVELOPER, BALASORE	KARUNAKAR RATH VS	// CIVIL JUDGE(S.D)(COMMERCIAL COUP IA/0000365/2026
56	D-CONTC/31889/2026 CONTC/5018/2026	SUSANTA KUMAR BEHERA VS SURYAWANSI MAYUR VIKAS, I.A.S.	SIDHARTHA SWAIN VS	// () //
57	D-CONTC/33846/2026	MANGAL BASKEY	ADV.	//

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	CONTC/5019/2026	VS	VS	0
		DIBYAJYOTI SMRUTI RANJAN DEO, OAS		//
58	D-CONTC/34414/2026	SANTOSH PADHAN	ADV.	//
	CONTC/5020/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
59	D-CONTC/34437/2026	MUVALA PAWAN KUMAR	JNANESH MOHANTY	//
	CONTC/5021/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
60	D-CONTC/34493/2026	JIGYANSHU NAYAK	SONITA BISWAL	//
	CONTC/5022/2026	VS	VS	0
		MANOJ KUMAR PADHY, (OAS)		//
61	D-CONTC/34509/2026	DR.DURGA SHANKAR DASH	ADV.	//
	CONTC/5023/2026	VS	VS	0
		VISHAL SINGH, I.A.S		//
62	D-CONTC/34535/2026	MANAGING COMMITTEE OF SURENDRA NATH SHARMA HIGH SCHOOL, LAIDAGUM	ADV	//
	CONTC/5024/2026	VS	VS	0
		DR.N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT., ODISHA		//
63	D-CONTC/34549/2026	FAKIR CHARAN BEHERA	NRUSINGH CHARAN ROUT	//
	CONTC/5025/2026	VS	VS	0
		PURNA CHANDRA BARIHA, D.E.O, KEONJHAR		//
64	D-CONTC/34569/2026	RANJAN KUMAR PARIDA	ADV	//
	CONTC/5026/2026	VS	VS	0
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT		//
65	D-CONTC/34720/2026	DR. MADHAB SAHU	SANDHYARANI PANI	//
	CONTC/5027/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
66	D-CONTC/29677/2026	RANJAN KUMAR TALUKDAR	SUBHADUTTA ROUTRAY	//
	CONTC/5028/2026	VS	VS	0
		PRATHAMESH ARVIND RAJESHIRKE, IAS		//
67	D-CONTC/29732/2026	JIKURUN NESSAN	SUBHADUTTA ROUTRAY	//
	CONTC/5029/2026	VS	VS	0
		DR.N THIRUMALA NAIK, IAS		//
68	D-CONTC/29851/2026	CHITTA RANJAN MOHANTY	ADV.	//
	CONTC/5030/2026	VS	VS	0

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69	D-CONTC/29855/2026 CONTC/5031/2026	SHIBA MITRA,B.M., AXIS BANK LTD., CUTTACK DR. ANTARYAMI PANDA VS ARAVIND AGRAWAL,IAS, SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// // 0 //
70	D-CONTC/29860/2026 CONTC/5032/2026	MANABHANJAN PRADHAN VS DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //
71	D-CONTC/29901/2026 CONTC/5033/2026	JAYANTI DAS VS KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT.,BHUBANESWAR	ADV. VS	// 0 //
72	D-CONTC/30175/2026 CONTC/5034/2026	AJAY KUMAR GAN VS ANJANA PANDA, IAS,DIRECTOR AYUSH,ODISHA	ADV. VS	// 0 //
73	D-CONTC/35556/2026 CONTC/5035/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, R.D. DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
74	D-CONTC/32962/2026 CONTC/5036/2026	DR. SANGRAM CHHATOI VS ARABIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
75	D-CONTC/34358/2026 CONTC/5037/2026	RASHMI REKHA SINGH VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
76	D-CONTC/34374/2026 CONTC/5038/2026	JANAKALYAN KHUDRA PRAKALPA, MAYURBHANJ VS HEMANTA KANTA SAY, IAS, COLLECTOR MAYURBHANJ	ADV. VS	// 0 //
77	D-CONTC/34449/2026 CONTC/5039/2026	MAHESWAR SAHOO VS GIRISH S.N, IAS	ADV. VS	// 0 //
78	D-CONTC/34599/2026 CONTC/5040/2026	SHYAMA RANI MAHAPATRA @ MOHAPATRA VS GAURAV SHIVAJI ISALWAR, COLLECTOR CUM CHIEF EXECUTIVE OFFICER, BOLANGIR	ADV. VS	// 0 //
79	D-CONTC/35428/2026 CONTC/5041/2026	PRASANNA KUMAR ROUTRAY VS SUBHA SARMA, I.A.S., PRINCIPAL SECY., GOVT., WATER RESOURCES DEPARTMENT	ADV. VS	// 0 //

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80	D-CONTC/31859/2026 CONTC/5042/2026	PRAFULLA KUMAR BARIK VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/31863/2026 CONTC/5043/2026	CHITRAREKHA ROUT VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/31864/2026 CONTC/5044/2026	PRASANNA KUMAR PANDA VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/32852/2026 CONTC/5045/2026	AYUSH KUMAR SAHU VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
84	D-CONTC/34176/2026 CONTC/5046/2026	AJAYA KUMAR MANGARAJ VS MRYUTUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	RANJAN KUMAR NAYAK VS	// 0 //
85	D-CONTC/29744/2026 CONTC/5047/2026	KSHETRABASI MAHANTA VS ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA, BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/30513/2026 CONTC/5048/2026	SAILABALA SAHOO VS SUSANT KUMAR SWAIN, C.D.M.O, NAYAGARH	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
87	D-CONTC/32844/2026 CONTC/5049/2026	SONAL SAHU VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
88	D-CONTC/28236/2026 CONTC/5050/2026	SWAYAM BIKASH DAS VS SACHIN RAMCHANDRA JADHAV, COMMR. CUM SEC., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
89	D-CONTC/32299/2026 CONTC/5051/2026	M/S.MAA MANGALA COMMUNICATION, BHUBANESWAR VS KANISKA KUMAR PARIDA	SURYAKANTA DASH VS	// 0 //
90	D-CONTC/33726/2026 CONTC/5052/2026	M/S STRIDE HOSPITAL PVT. LTD., BHUBANESWAR VS DR.PURNA CHANDRA MOHANTY	ARYA TRIPATHY VS	// 0 //
91	D-CRLA/20738/2026	BHARAT SAHOO@BAPI@BHARATA KUMAR SAHOO	BIJAYA KUMAR RAGADA	DHAULI PS /24 /2014

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	CRLA/699/2026	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) CT/0000169/2015
92	D-CRLA/20747/2026 CRLA/700/2026	SANJAYA KHUNTIA@BAPUNI VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	DHAULI PS /24 /2014 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000169/2015
93	D-CRLA/21715/2026 CRLA/701/2026	LOCHAN JENA VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	JEYPORE VIGILANCE /9 /2013 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000005/2013
94	D-CRLA/21385/2026 CRLA/702/2026	CHANDAN BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /95 /2026 P.O.,CHILDREN COURT, BALASORE(Ba Spl/0000095/2026
95	D-CRLA/18145/2026 CRLA/703/2026	STEP FATHER OF THE VICTIM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA /497 /2024 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000044/2024
96	D-CRLA/22466/2026 CRLA/704/2026	NAREN NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARPALLI /25 /2011 CIVIL JUDGE(SD)-CUM-A.S.J (WOMENS CT/0000206/2011
97	D-CRLA/22790/2026 CRLA/705/2026	ASHOK KUMAR PADHI@ASHOK KUMAR PADHY VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /32 /2008 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000032/2008
98	D-CRLA/23174/2026 CRLA/706/2026	SAROJ DAS VS STATE OF ODISHA	DEVASHIS PANDA VS	PARADEEP LOCK /261 /2023 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000046/2023
99	D-CRLA/21651/2026 CRLA/707/2026	TOTA NILAM @ TOTA NILAKHANTHA RAO @ T.NEELAKANTHA RAO VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /160 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000081/2024
100	D-CRLMC/21653/2026 CRLMC/2552/2026	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	MADHUPATNA /320 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001265/2024
101	D-CRLMC/19478/2026 CRLMC/2553/2026	DEEPESH SARADA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBAL 2(C)CC/0000050/2022
102	D-CRLMC/19960/2026 CRLMC/2554/2026	ANJALI PARIDA VS	BHABANI SANKAR MISHRA VS	KANIHA /44 /2013 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar

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103	D-CRLMC/19977/2026 CRLMC/2555/2026	STATE OF ODISHA RINKU SWAIN VS	HRUDANANDA MOHAPATRA VS	GR/0000314/2013 ASTARANGA /117 /2025 SPECIAL JUDGE (POCSO), PURI(Puri)
104	D-CRLMC/5075/2026 CRLMC/2556/2026	STATE OF ODISHA SARAT CHANDRA SAHOO@SARAT CHANDRA SAHU VS	JYOTIRMAYA SAHOO VS	Spl/0000080/2025 TANGI (KHURDA) /105 /2020 J.M.F.C,TANGI(Khordha)
105	D-CRLMC/6567/2026 CRLMC/2557/2026	STATE OF ODISHA YUSUF ALLI KHAN VS	ASHOK KUMAR SARANGI VS	GR/0000151/2020 / /0 S.D.J.M.,JAJPUR(Jajapur)
106	D-CRLMC/6643/2026 CRLMC/2558/2026	ANJANA BEGUM MADAN BARIK VS	SURESH CHANDRA PRADHAN VS	DV M.C./0000127/2025 MAHAKALPARA /105 /2003 J.M.F.C,KENDRAPARA(Kendrapara)
107	D-CRLMC/20007/2026 CRLMC/2559/2026	STATE OF ODISHA DEEPAK KUMAR BARIK VS	RAJENDRA NARAYAN ROUT VS	GR/0000683/2003 / / S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(N
108	D-CRLMC/18200/2026 CRLMC/2560/2026	M/S OMM SHREE AGENCY KUNA DAS VS	RONALISHA PRADHAN VS	ICC/0000009/2022 CHANDANPUR /117 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri)
109	D-CRLMC/18911/2026 CRLMC/2561/2026	STATE OF ODISHA MANAS RANJAN DAS VS	RAMDAS ACHARY VS	Spl/0000050/2022 BALIAPAL /382 /2025 J.M.F.C.,BASTA(Baleshwar)
110	D-CRLMC/20379/2026 CRLMC/2562/2026	STATE OF ODISHA KUNDAN MUKHI VS	JAYAKRISHNA MOHAPATRA VS	CT/0001200/2025 / /0 (
111	D-CRLMC/21838/2026 CRLMC/2563/2026	STATE OF ODISHA SANJIB KUMAR PATRA VS	BINAYA BHUSAN ROUTRAY VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPURQ
112	D-CRLMC/19103/2026 CRLMC/2564/2026	STATE OF ODISHA SUSANTA SAMANTRAY @ KALIA VS	SANGRAM DALUA VS	ICC/0000026/2023 CHANDAKA P.S. /240 /2025 3RD A.D.J., BHUBANESWAR(Khordha)
113	D-CRLMC/22011/2026 CRLMC/2565/2026	STATE OF ODISHA SURYA NARAYAN PRADHAN VS	SUSANTA KUMAR LENKA VS	TR/0000364/2025 / / J.M.F.C.,G.UDAYAGIRI(Kandhamal)
		STATE OF ODISHA		MIS.CASE/0000043/2024

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114	D-CRLMC/18469/2026 CRLMC/2566/2026	SATYA NARAYAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA /5 /2026 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000019/2026
115	D-CRLMC/20513/2026 CRLMC/2567/2026	BASANTI BARIK VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJKANIKA /467 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000718/2025
116	D-CRLMC/20601/2026 CRLMC/2568/2026	SANJAY BEHERA@SANJAY KUMAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /62 /2011 J.M.F.C.,PURI(Puri) GR/0001116/2011
117	D-CRLMC/20717/2026 CRLMC/2569/2026	SUBASH KUMAR ROUT@TIKINA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KUJANGA /275 /2012 AD-HOC A.D.J.(FTSC),JAGATSINGHPUR CT/0000051/2026
118	D-CRLMC/22257/2026 CRLMC/2570/2026	ASHOK MISHRA@ASHOK KUMAR MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /163 /2020 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000048/2020
119	D-CRLMC/22632/2026 CRLMC/2571/2026	ALEKH CHANDRA BEHERA@ALEKHA VS STATE OF ODISHA	AKASH BHUYAN VS	BINJHARPUR /246 /2024 A.D.J.,JAJPUR(Jajapur) CT/0000273/2024
120	D-CRLMC/22761/2026 CRLMC/2572/2026	SOUMYAJEET MOHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDRASEKHARPUR /283 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0005047/2022
121	D-CRLMC/18776/2026 CRLMC/2573/2026	HIMANSU SEKHAR JENA VS STATE OF ODISHA	ARUP KUMAR BARIK VS	JAGATPUR /605 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001552/2025
122	D-CRLMC/21928/2026 CRLMC/2574/2026	BALIRAM PAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /100 /2014 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000077/2022
123	D-CRLMC/21813/2026 CRLMC/2575/2026	SEIKH @ SK TAJUDDIN @ RAJAN VS STATE OF ODISHA	BHARAT JALLI VS	DAITARI /107 /2025 J.M.F.C.,KEONJHAR(Kendujhar) CMC/0000057/2026
124	D-CRLMC/22088/2026 CRLMC/2576/2026	SEIKH @ SK TAJUDDIN @ RAJAN VS STATE OF ODISHA	BHARAT JALLI VS	DAITARI /107 /2025 J.M.F.C.,KEONJHAR(Kendujhar) CMC/0000070/2026
125	D-CRLMC/23021/2026	ANWAR ALI KHAN	PRATIK NAYAK	KENDRAPARA /208 /2024

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	CRLMC/2577/2026	VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001826/2024
126	D-CRLMC/22328/2026 CRLMC/2578/2026	SUNIL DALAI VS STATE OF ODISHA	E.RAMESH KUMAR RAO VS	PATTAPUR (DIGAPAHANDI) /82 /2023 A.D.J.,BERHAMPUR(Ganjam) GR/0000079/2023
127	D-CRLMC/23127/2026 CRLMC/2579/2026	ACHYUTA SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /26 /2025 J.M.F.C.,PURI(Puri) GR/0000070/2025
128	D-CRLMC/22610/2026 CRLMC/2580/2026	PUSPALATA MOHAPATRA VS LALAT KESHARI PATSANI	SURENDRA KUMAR ROUT VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000124/2020
129	D-CRLMC/21949/2026 CRLMC/2581/2026	DR. ABINASH MOHANTY VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	AIR FIELD P.S. /287 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000724/2026
130	D-CRLMC/22428/2026 CRLMC/2582/2026	HRUDANANDA SAHOO @ BRUNDABAN SAHOO VS STATE OF ODISHA	ABHISEK MOHANTY VS	BARAMBA /118 /2023 J.M.F.C.,BARAMBA(Cuttack) GR/0000154/2023
131	D-CRLMP/20836/2026 CRLMP/1050/2026	PHULAMATI HIMARIKA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	/ /0 S.D.J.M.,KORAPUT(Koraput) ICC/0000014/2026
132	D-CRLMP/20489/2026 CRLMP/1051/2026	VICTIM VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NAYAGARH /185 /2026 () //
133	D-CRLMP/20294/2026 CRLMP/1052/2026	KRUPACHARYA MOHANTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
134	D-CRLMP/21614/2026 CRLMP/1053/2026	PRASADINI BISOI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
135	D-CRLMP/21575/2026 CRLMP/1054/2026	URMILA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	RANPUR /184 /2026 () //
136	D-CRLMP/20389/2026 CRLMP/1055/2026	ASHOK NAYAK VS	ALOK KUMAR MOHAPATRA VS	/ /0 ()

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137	D-CRLMP/22337/2026 CRLMP/1056/2026	STATE OF ODISHA NAYANI PRADHAN VS	KRUSHNA CHANDRA DASH VS	// KANIHA /73 /2026 ()
138	D-CRLMP/20114/2026 CRLMP/1057/2026	STATE OF ODISHA SHIBANEE PATEL VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
139	D-CRLMP/23162/2026 CRLMP/1058/2026	STATE OF ODISHA SUBASH NAYAK VS	RAKESH KUMAR ROUTRAY VS	// CHAULIAGANJA /436 /2025 ()
140	D-CRLMP/21149/2026 CRLMP/1059/2026	STATE OF ODISHA SATYAJIT PANDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
141	D-CRLMP/22068/2026 CRLMP/1060/2026	STATE OF ODISHA GOBINDA CHANDRA ROUT VS	PRATIK NAYAK VS	// /5 /2025 ()
142	D-CRLMP/20392/2026 CRLMP/1061/2026	STATE OF ODISHA RAJASHREE BEHERA VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
143	D-CRLMP/21573/2026 CRLMP/1062/2026	STATE OF ODISHA BARISH BISWAL VS	ACHYUTANANDA PATTANAIK VS	// SINGLA /141 /2026 ()
144	D-CRLMP/18916/2026 CRLMP/1063/2026	STATE OF ODISHA PRADEEPTA KUMAR JENA VS	RAMDAS ACHARY VS	// / /0 ()
145	D-CRLMP/22752/2026 CRLMP/1064/2026	SUMITRA JENA SAMEER PATTNAIK VS	AYUSH PATTNAIK VS	// NANDANKANAN /33 /2021 ()
146	D-CRLREV/22650/2026 CRLREV/508/2026	STATE OF ODISHA MIRZA ASIF BAIG @ BEIG @ ASIQ VS	SUSAMPAD HOTA VS	// LALBAG /289 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C
147	D-CRP/34118/2026 CRP/41/2026	STATE OF ODISHA KIRANABALA BEHERA VS JOGENDRA BEHERA	RANJAN KUMAR ROUT VS	Spl/0000135/2025 // Civil Judge (S.D.) LR, Bhubaneswar(Khordh CS/0000031/2020

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148	D-EXP/27850/2026 EXP/96/2026	DAMBARUDHAR SAHOO VS DR. ARABINDA KUMAR PADHEE,IAS, SECY. GOVT. OF ODISHA, REVENUE AND D.M,DEPT.	PRAFULLA KUMAR MOHAPATRA VS	// ()
149	D-FAO/34511/2026 FAO/893/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SAGADA,BOUDH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000142/2018
150	D-FAO/34646/2026 FAO/894/2026	SOMARI MANJHI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000180/2025
151	D-FAO/35265/2026 FAO/895/2026	ARTATRANA SUKLA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000802/2015
152	D-LAA/33567/2026 LAA/94/2026	LAND ACQUISITION ZONE OFFICER,KHURDA ROAD BOLANGIR NEW B.G RAIL LINK PROSAR, BOLANGIR VS LINGARAJ MAHANA	SABITA RANJAN PATTNAIK, AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000112/2020
153	D-LAA/33734/2026 LAA/95/2026	LAND ACQUISITION ZONE OFFICER,KHURDA ROAD BOLANGIR NEW B.G RAIL LINK PROSAR, BOLANGIR VS KISHORE KUMBHAR	SABITA RANJAN PATTNAIK, AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000055/2021
154	D-LAA/33743/2026 LAA/96/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR NEW B.G RAIL LINK PROSAR, BOLANGIR VS BANITA DIP	SABITA RANJAN PATTNAIK, AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000716/2023
155	D-LAA/33764/2026 LAA/97/2026	LAND ACQUISITION ZONE OFFICER,KHURDA ROAD BOLANGIR NEW B.G RAIL LINK PROSAR, BOLANGIR VS TARANISEN MAHANANDA	SABITA RANJAN PATTNAIK, A.G.A VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000021/2021
156	D-LAA/33735/2026 LAA/98/2026	LAND ACQUISITION OFFICER,KHURDA ROAD-BOLANGIR NEW B.G. RAIL LINK PROSAR, BOLANGIR VS PRADEEP @ PRATI KUANR	SABITA RANJAN PATTNAIK, AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000048/2021
157	D-LAA/33758/2026 LAA/99/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD- BOLANGIR VS GHANESWAR NANDA	SABITA RANJAN PATTNAIK, AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000047/2021
158	D-MACA/27064/2026 MACA/737/2026	THE BRANCH MANAGER, THE UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LIMITED,KHURDA VS HARASINI PRADHAN	ADAMITED KHURDA VS	// IV MACT,PURI(Puri) Mac/0000241/2013
159	D-MACA/29196/2026	AJAYA PRADHAN	AKSHAYA KUMAR SAHOO	//

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	MACA/738/2026	VS RAJ KUMAR AGRAWAL	VS	1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000050/2023
160	D-MACA/27317/2026 MACA/739/2026	THE MANAGER LEGAL, M/S. NATIONAL INSURANCE CO LTD.,CUTTACK VS URMILA DAS	SUBRAT SATAPATHY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000692/2020
161	D-MATA/35283/2026 MATA/256/2026	ABINASH CHANDRA MUND VS MANASWINI BEHERA	JANGYA PRAKASH PARIDA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000055/2024
162	D-OTAPL/33855/2026 OTAPL/17/2026	COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR VS BRIDGE AND ROOF COMPANY (INDIA) LTD.,KOLKATA	BISMAY ANAND PRUSTY (SR. S.C.) VS	// () //
163	D-RSA/31862/2026 RSA/385/2026	OM PRAKASH GHATUAL VS SEBATI GHATUAL	AMIT KUMAR NATH VS	// DISTRICT & SESSIONS JUDGE,BOUDH() RFA/0000022/2025
164	D-RSA/34739/2026 RSA/386/2026	MAJHI SANTOSH KUMAR @ SANTOSH KUMAR MAJHI VS BARJI GANGADHAR	PRAKASH RANJAN BARIK VS	// DIST.& SESSIONS JUDGE,RAYAGADA() RFA/0000009/2023
165	D-RVWPET/35096/2026 RVWPET/175/2026	STATE OF ODISHA VS SANTOSH KUMAR PAHI	SATYABRATA MOHANTY,A.G.A VS	// () //
166	D-RVWPET/22281/2026 RVWPET/176/2026	CHITAI SUKIA @ SITARAM VS THE BRANCH MANAGER, M/S.IFFCO-TOKIO GENERAL INSURANCE COMPANY LIMITED,KORAPUT	SUNANDA BISWAL VS	// () //
167	D-WA/35084/2026 WA/1050/2026	KASHISH BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
168	D-WA/33428/2026 WA/1051/2026	STATE OF ODISHA VS BHAGABAN SAHOO	SASWAT DAS,A.G.A VS	// () //
169	D-WA/34481/2026 WA/1052/2026	SUJATA BEHERA VS CHAIRMAN , STATE LEVEL SCRUTINY COMMITTEE, GANJAM	PRATAP CHANDRA CHHINCHANI VS	// () //
170	D-WA/34525/2026 WA/1053/2026	STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// ()

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171	D-WA/34527/2026 WA/1054/2026	PREMLAL BAG STATE OF ODISHA VS KHAGESWAR PANDE	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
172	D-WA/33430/2026 WA/1055/2026	STATE OF ODISHA VS KANHU CHARAN BISWAL	ARABINDA TRIPATHY,A.G.A VS	// 0 //
173	D-WA/34485/2026 WA/1056/2026	STATE OF ODISHA VS PRASANNA KUMAR DASH	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
174	D-WA/34723/2026 WA/1057/2026	STATE OF ODISHA VS DR.NIHAR RANJAN BISWAL	SASWAT DAS,A.G.A VS	// 0 //
175	D-WA/34521/2026 WA/1058/2026	STATE OF ODISHA VS SANJIB SINGH BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
176	D-WA/34727/2026 WA/1059/2026	STATE OF ODISHA VS BICHITRA MOHAN SWAIN	SUMAN PATTANAYAK,A.G.A VS	// 0 //
177	D-WA/35083/2026 WA/1060/2026	STATE OF ODISHA VS LAXMIKANTA PRADHAN	DEBASISH TRIPATHY,A.G.A VS	// 0 //
178	D-WA/35092/2026 WA/1061/2026	JATIN KUMAR SINGH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
179	D-WA/34726/2026 WA/1062/2026	STATE OF ODISHA VS SUKANTA CHANDRA ROUTRA	SUMAN PATTANAYAK,AGA VS	// 0 //
180	D-WA/34939/2026 WA/1063/2026	STATE OF ODISHA VS MANJULA MOHANTA	SURYA NARAYAN PATNAIK,AGA VS	// 0 //
181	D-WA/34940/2026 WA/1064/2026	STATE OF ODISHA VS SATYABADI MAHARANA	SAROJ KUMAR JEE,AGA VS	// 0 //

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182	D-WA/34801/2026 WA/1065/2026	TAPAS KUMAR BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
183	D-WA/34811/2026 WA/1066/2026	DR.HARAMOHAN RATH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
184	D-WA/35640/2026 WA/1067/2026	GENERAL MANAGER AND DISCIPLINARY AUTHORITY, DISCIPLINE MANAGEMENT VS GAYATRI JENA	THULAKSHI KUMAR MOHANTY VS	// 0 //
185	D-WA/34941/2026 WA/1068/2026	STATE OF ODISHA VS RADHAKANTA GURU	SASWAT DAS, AGA VS	// 0 //
186	D-WP(C)/32251/2026 WP(C)/24489/2026	SUBASH CHANDRA SATAPATHY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
187	D-WP(C)/33628/2026 WP(C)/24490/2026	DIVISIONAL MANAGER, LEGAL TATA AIG GENERAL INSURANCE CO.LTD., KHORDHA VS SUDESHNA SAHU	KARUNIA PRASAD DUTTA VS	// 0 //
188	D-WP(C)/33629/2026 WP(C)/24491/2026	MANOJ KUMAR PANI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
189	D-WP(C)/34453/2026 WP(C)/24492/2026	MANOJ MUNDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
190	D-WP(C)/32253/2026 WP(C)/24493/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
191	D-WP(C)/35209/2026 WP(C)/24494/2026	SUSHAMA THAPA @ SUSAMA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
192	D-WP(C)/35298/2026 WP(C)/24495/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
193	D-WP(C)/32248/2026	DILLIP KUMAR PATRA	ANUP UDAYA SENAPATI	//

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	WP(C)/24496/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29199/2026	ROJI KHATEI	RAGHUNATH DAS MOHAPATRA	//
	WP(C)/24497/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/32250/2026	BHARAT CHANDRA SWAIN	ANUP UDAYA SENAPATI	//
	WP(C)/24498/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/32360/2026	JYOSHNARANI JENA	KHAGESWAR BEHERA	//
	WP(C)/24499/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/34655/2026	LOKANATH BEHERA	GANESH PRASAD SAMAL	//
	WP(C)/24500/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/35160/2026	DR. BABITA PATRO	PRASANT KUMAR KHUNTIA	//
	WP(C)/24501/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/34261/2026	SIDHARTHA MISHRA	DR. KEDAR NATH TRIPATHY	//
	WP(C)/24502/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/32364/2026	PRATAP KUMAR PRADHAN	ACHYUTANANDA PATTANAIK	//
	WP(C)/24503/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/33053/2026	ANNAPURNA PATRI	RAMANATH ACHARYA	//
	WP(C)/24504/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/31399/2026	GOURI MAHANTA	SOURAV SUMAN BHUYAN	//
	WP(C)/24505/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/34262/2026	SUBTRAT MOHAPATRA	PRITAM KUMAR MOHANTY	//
	WP(C)/24506/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/33655/2026	BASUDEBA SATAPATHY	JAYASHREE BISWAL	//
	WP(C)/24507/2026	VS	VS	0

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205	D-WP(C)/34328/2026 WP(C)/24508/2026	STATE OF ODISHA DEBANATH PRADHAN VS	SUSANTA KUMAR MISHRA VS	// // 0
206	D-WP(C)/34363/2026 WP(C)/24509/2026	STATE OF ODISHA ANIL KUMAR MISHRA VS	AKSHAYA KUMAR SAHOO VS	// // 0
207	D-WP(C)/32011/2026 WP(C)/24510/2026	STATE OF ODISHA SHARMILA DASH VS	SANGRAM JENA VS	// // 0
208	D-WP(C)/34375/2026 WP(C)/24511/2026	STATE OF ODISHA NIRUPAMA BEHERA VS	NIKUNJA KUMAR ROUT VS	// // 0
209	D-WP(C)/34454/2026 WP(C)/24512/2026	STATE OF ODISHA PRASANT KUMAR MISHRA VS	MANAS PATI VS	// // 0
210	D-WP(C)/34451/2026 WP(C)/24513/2026	STATE OF ODISHA M/S POLE STAR INDUSTRIES PVT.LTD., UTTAMPUR, CUTTACK VS	RAMESH CHANDRA JENA VS	// // 0
211	D-WP(C)/32249/2026 WP(C)/24514/2026	SUPERINTENDENT OF CGST AND CENTRAL EXCISE, CUTTACK II RANGE KAMALA KUMARI SWAIN VS	ANUP UDAYA SENAPATI VS	// // 0
212	D-WP(C)/33759/2026 WP(C)/24515/2026	STATE OF ODISHA M/S.RUDRANI AUTOMOBILES, MALKANGIRI VS	TAPAN KUMAR BISWAL VS	// // 0
213	D-WP(C)/35161/2026 WP(C)/24516/2026	STATE CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK DR.RABINDRA BEHERA VS	PRASANT KUMAR KHUNTIA VS	// // 0
214	D-WP(C)/34455/2026 WP(C)/24517/2026	STATE OF ODISHA SUDHANSU SEKHAR PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0
215	D-WP(C)/34851/2026 WP(C)/24518/2026	STATE OF ODISHA SABITA BEHERA VS	PABITRA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/35163/2026 WP(C)/24519/2026	DR.SEKANDORA SARADA VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //
217	D-WP(C)/34456/2026 WP(C)/24520/2026	M/S.SAMIR KUMAR MOHANTY, JAGATSINGHPUR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	SIDHANT DWIBEDI VS	// 0 //
218	D-WP(C)/33817/2026 WP(C)/24521/2026	GOLEKHA CHANDRA MALLICK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
219	D-WP(C)/34458/2026 WP(C)/24522/2026	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
220	D-WP(C)/33881/2026 WP(C)/24523/2026	ABHISEK AGRAWAL VS AUTHORIZED OFFICER, PNB, PLP, SABALPUR	KOUSIK ANANDA GURU VS	// 0 //
221	D-WP(C)/33911/2026 WP(C)/24524/2026	G.RAGHUNATH @ RAGHUNATH GEMEL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
222	D-WP(C)/33871/2026 WP(C)/24525/2026	DHOBAPANDEY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
223	D-WP(C)/34462/2026 WP(C)/24526/2026	MANOJ MUNDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
224	D-WP(C)/34085/2026 WP(C)/24527/2026	GAJENDRA KUMAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/34500/2026 WP(C)/24528/2026	OM PRAKASH ROUT VS UNION OF INDIA	SATYA RANJAN PATI VS	// 0 //
226	D-WP(C)/34389/2026 WP(C)/24529/2026	MANASINEE SAHOO VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
227	D-WP(C)/35409/2026	MOHAMMAD JUNAID	AMITABH MISHRA	//

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	WP(C)/24530/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/34550/2026	KULAMANI BEHERA	MD. GOLAM MADANI	//
	WP(C)/24531/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/34505/2026	MD. ISMAIL	DURGA PRASAD PANIGRAHI	//
	WP(C)/24532/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/32369/2026	SAMIT KUMAR SETHY	SUBASH CHANDRA ACHARYA	//
	WP(C)/24533/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/33543/2026	UMESH CHANDRA PATRA	SIDDHARTH GOUTAM DAS	//
	WP(C)/24534/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/35255/2026	BRAJA KISHORE BEHERA	PRABIN DAS	//
	WP(C)/24535/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/35256/2026	NARAYAN PARIDA	PRABIN DAS	//
	WP(C)/24536/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/33602/2026	PADMA CHARAN SAHOO	LALATENDU SAMAL	//
	WP(C)/24537/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/34619/2026	SASHIKALA GURU	GYANENDRA KUMAR TRIPATHY	//
	WP(C)/24538/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/32850/2026	GOBINDA CHANDRA PANIGRAHI	AJAYA KUMAR TRIPATHY	//
	WP(C)/24539/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/33311/2026	GITANJALI BARIK	NIKUNJA KUMAR ROUT	//
	WP(C)/24540/2026	VS THE STATE OF ODISHA.	VS	0 //
238	D-WP(C)/33633/2026	KSHITISH KUMAR SETHI	SANTOSH KUMAR MAHANTY	//
	WP(C)/24541/2026	VS	VS	0

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239	D-WP(C)/32254/2026 WP(C)/24542/2026	STATE OF ODISHA CHITRASEN SAHOO VS	ANUP UDAYA SENAPATI VS	// // 0
240	D-WP(C)/34605/2026 WP(C)/24543/2026	STATE OF ODISHA DR.SAMEER KIRO VS	PRINCE PATNAIK VS	// // 0
241	D-WP(C)/33146/2026 WP(C)/24544/2026	STATE OF ODISHA BISWA RANJAN MOHANTY VS	NIHAR RANJAN MOHANTY VS	// // 0
242	D-WP(C)/34618/2026 WP(C)/24545/2026	STATE OF ODISHA ANJALI SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
243	D-WP(C)/33883/2026 WP(C)/24546/2026	STATE OF ODISHA DILLIP KUMAR SINGH VS	SRIKANTA KUMAR NATH VS	// // 0
244	D-WP(C)/34392/2026 WP(C)/24547/2026	STATE OF ODISHA LAXMI SAHOO VS	NIKUNJA KUMAR ROUT VS	// // 0
245	D-WP(C)/33631/2026 WP(C)/24548/2026	THE STATE OF ODISHA DIVISIONAL MANAGER, LEGAL, TATA AIG GENERAL INSURANCE CO.LTD., KHORDHA VS	CHIRAJA PRASAD DUTTA VS	// // 0
246	D-WP(C)/34379/2026 WP(C)/24549/2026	GHARAMANI SAHU BILASINI BEHERA VS	NIKUNJA KUMAR ROUT VS	// // 0
247	D-WP(C)/33314/2026 WP(C)/24550/2026	STATE OF ODISHA MUSKAN BEGUM VS	NIKUNJA KUMAR ROUT VS	// // 0
248	D-WP(C)/34621/2026 WP(C)/24551/2026	STATE OF ODISHA SIPRA SWAIN VS	MIHIR KANTA RATH VS	// // 0
249	D-WP(C)/33891/2026 WP(C)/24552/2026	STATE OF ODISHA MANAS KUMAR JENA VS	SRIKANTA KUMAR NATH VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/33456/2026 WP(C)/24553/2026	SURJIT KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
251	D-WP(C)/34391/2026 WP(C)/24554/2026	MAMATA RANI DAS VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
252	D-WP(C)/34478/2026 WP(C)/24555/2026	BABAJI CHARAN SAHU VS SUB COLLECTOR CUM PRESIDING OFFICER, BHUBANESWAR	SAILABALA JENA VS	// 0 //
253	D-WP(C)/34713/2026 WP(C)/24556/2026	MANAGING COMMITTEE OF RAIGAN U.P.(M.E) SCHOOL, BALESWAR VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
254	D-WP(C)/33648/2026 WP(C)/24557/2026	MANAGING COMMITTEE OF POLICE HIGH SCHOOL, KALAHANDI VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
255	D-WP(C)/34538/2026 WP(C)/24558/2026	M/S M S INFRAENGINEERS PVT. LTD., CUTTACK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
256	D-WP(C)/33129/2026 WP(C)/24559/2026	SANTOSH KUMAR RAULA VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
257	D-WP(C)/35352/2026 WP(C)/24560/2026	JITENDARA PATRA VS MANAGING DIRECTOR, ROURKEAL STEEL PLANT	SATYA RANJAN ACHARYA VS	// 0 //
258	D-WP(C)/35247/2026 WP(C)/24561/2026	M/S.ROUTRAY SURGICALS AND PHARMACEUTICALS., CUTTACK VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	DAITARI BEHERA VS	// 0 //
259	D-WP(C)/35561/2026 WP(C)/24562/2026	RUTU NAIK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
260	D-WP(C)/33645/2026 WP(C)/24563/2026	BAILOCHAN SAHOO VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
261	D-WP(C)/35245/2026	SANGRAM KESHARI PARIDA	DAITARI BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24564/2026	VS SUPERINTED, CGST AND CENTAL EXCISE, PURI-II RANGE, PURI	VS	0 //
262	D-WP(C)/35357/2026 WP(C)/24565/2026	M/S PB TRADING AND CO., BHUBANESWAR VS THE CHIEF COMMISSIONER, CT AND GST, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
263	D-WP(C)/35246/2026 WP(C)/24566/2026	PRASANJIT MAJHI VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, MALKANGIRI RANGE, MALKANGIRI	ITISHREE TRIPATHY VS	// 0 //
264	D-WP(C)/13393/2026 WP(C)/24567/2026	KAPIL KUMAR CHAND VS ASHOK KUMAR DAS	PADMALLOCHAN MOHANTY VS	// 0 //
265	D-WP(C)/33239/2026 WP(C)/24568/2026	SRIKANTA KUMAR DAS VS ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT, KENDRAPARA	PRAVAT RANJAN SUTAR VS	// 0 //
266	D-WP(C)/33854/2026 WP(C)/24569/2026	SUNIL KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/33857/2026 WP(C)/24570/2026	MADHABILATA BHOI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
268	D-WP(C)/24250/2026 WP(C)/24571/2026	DHADU BEHERA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
269	D-WP(C)/33336/2026 WP(C)/24572/2026	PURNA CHANDRA MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
270	D-WP(C)/33234/2026 WP(C)/24573/2026	SRIKANTA KUMAR DAS VS ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT, KENDRAPARA	PRAVAT RANJAN SUTAR VS	// 0 //
271	D-WP(C)/35323/2026 WP(C)/24574/2026	SUBHASMITA PAL VS STATE OF ODISHA	USHARANI PATI VS	// 0 //
272	D-WP(C)/35422/2026 WP(C)/24575/2026	SADHANA SHG @ SADHANA SWAYANA SAHAYAK GOSTI, KORAPUT VS	ANJAN KUMAR BISWAL VS	// 0

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273	D-WP(C)/35282/2026 WP(C)/24576/2026	STATE OF ODISHA SMITA PRAMANIK VS	KARUNAKAR RATH VS	// // 0
274	D-WP(C)/34676/2026 WP(C)/24577/2026	STATE OF ODISHA SAILABALA KAR VS	BANSHIDHAR SATAPATHY VS	// // 0
275	D-WP(C)/35362/2026 WP(C)/24578/2026	STATE OF ODISHA M/S PREETAM INFRASTRUCTURE PRIVATE LIMITED., BHUBANESWAR VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0
276	D-WP(C)/34812/2026 WP(C)/24579/2026	THE CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK SHREE KUMAR BAITHALU VS	BRAHMANANDA TRIPATHY VS	// // 0
277	D-WP(C)/24263/2026 WP(C)/24580/2026	ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR SADASIVA DASH VS	SHASHANKA SHEKHAR PATRA VS	// // 0
278	D-WP(C)/35159/2026 WP(C)/24581/2026	STATE OF ODISHA BANSIDHAR GOUDA VS	PRASANT KUMAR KHUNTIA VS	// // 0
279	D-WP(C)/34838/2026 WP(C)/24582/2026	STATE OF ODISHA BISWAJIT DANDAPAT VS	PABITRA KUMAR NAYAK VS	// // 0
280	D-WP(C)/32713/2026 WP(C)/24583/2026	STATE OF ODISHA UNION OF INDIA VS	BHABANI SHANKAR RAYAGURU,SR.P.C. VS	// // 0
281	D-WP(C)/32692/2026 WP(C)/24584/2026	SPECIAL LAND ACQUISITION OFFICER, TALCHER-BIMALAGARH NEW BG RAIL LINK PROJECT, TALCHER SIDHARTHA PRUSTY VS	SAILABALA JENA VS	// // 0
282	D-WP(C)/35035/2026 WP(C)/24585/2026	REGISTRAR, STATE CONSUMER DISPUTES REDRESSAL COMMISSION, ODISHA, CUTTACK DEEPAK SAHOO VS	SATYA RANJAN MOHAPATRA VS	// // 0
283	D-WP(C)/33936/2026 WP(C)/24586/2026	SUB REGISTRAR, BARI, JAJPUR PRABODH KUMAR MISHRA VS	SHIBANI SHANKAR PRADHAN VS	// // 0
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//

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284	D-WP(C)/32686/2026 WP(C)/24587/2026	CHITTARANJAN BHOL VS PRINCIPAL, INSTITUTE OF TEXTILE TECHNOLOGY (ITT), CUTTACK	BIJAYA KUMAR PATTANAIAK VS	// 0 //
285	D-WP(C)/34623/2026 WP(C)/24588/2026	BHAGAT JENA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
286	D-WP(C)/33816/2026 WP(C)/24589/2026	KANGALI CHARAN MALLICK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
287	D-WP(C)/32685/2026 WP(C)/24590/2026	NRUSINGHA NANDA MOHAPATRA VS STATE OF ODISHA	 VS	// 0 //
288	D-WP(C)/33922/2026 WP(C)/24591/2026	BIBHUTI TANDI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
289	D-WP(C)/35558/2026 WP(C)/24592/2026	NIMAI CHARAN PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
290	D-WP(C)/33216/2026 WP(C)/24593/2026	CHAITANYA BHOI VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //
291	D-WP(C)/35165/2026 WP(C)/24594/2026	LAXMAN KAND VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //
292	D-WP(C)/34084/2026 WP(C)/24595/2026	HARAPRIYA SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
293	D-WP(C)/15350/2026 WP(C)/24596/2026	RAJENDRA PRASAD RAI @ RAJINDRA PARASAD VS STATE OF ODISHA	 VS	// 0 //
294	D-WP(C)/24252/2026 WP(C)/24597/2026	BHOLANATH GAJENDRA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
295	D-WP(C)/32241/2026	SANAT KUMAR RATH	RAMDAS ACHARY	//

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	WP(C)/24598/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/34419/2026	KISHORE PANIGRAHI	NAGENDRA KUMAR MOHANTY	//
	WP(C)/24599/2026	VS GENERAL MANAGER, CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA, BHUBANESWAR	VS	0 //
297	D-WP(C)/35385/2026	DEBENDRA NAYAK	BHABANI SANKAR DAS	//
	WP(C)/24600/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/34724/2026	BADHA HEMBRAM	SATYA RANJAN PATI	//
	WP(C)/24601/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/24267/2026	BIJAYA KUMAR RAUTARAY	SHASHANKA SHEKHAR PATRA	//
	WP(C)/24602/2026	VS STATE OF ORISSA	VS	0 //
300	D-WP(C)/33813/2026	BANAMALI PATRA	BHASKAR CHANDRA PANDA	//
	WP(C)/24603/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/35348/2026	M/S SN CONSTRUCTION AND DEVELOPERS, BBSR	GOURAV KUMAR ROY CHOUDHURY	//
	WP(C)/24604/2026	VS THE CHIEF COMMISSIONER CT AND GST, ODISHA	VS	0 //
302	D-WP(C)/35424/2026	KABI PRASAD SAHOO	SUKANTA KUMAR DALAI	//
	WP(C)/24605/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/34503/2026	PRAJNA PARAMITA DAS	KANISKA RATH	//
	WP(C)/24606/2026	VS THE DY.COMMISSIONER CUM A.O SOUTH WEST, BMC, BHUBANESWAR,	VS	0 //
304	D-WP(C)/24534/2026	ALUMNI ASSOCIATION LR LAW COLLEGE, SAMBALPUR	PRASANTA KUMAR PRADHAN	//
	WP(C)/24607/2026	VS COMMISSIONER CUM SECRETARY HIGHER EDUCATION, GOVT OF ODISHA, BHUBANESWAR	VS	0 //
305	D-WP(C)/29536/2026	SESHADEV PRADHAN	RAMAKANTA PANDA	//
	WP(C)/24608/2026	VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CUTTACK	VS	0 //
306	D-WP(C)/32374/2026	PRATIMA PRADHAN	BIPLABA P.B. BAHALI	//
	WP(C)/24609/2026	VS	VS	0

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307	D-WP(C)/35667/2026 WP(C)/24610/2026	STATE OF ODISHA SANGRAM PATRA VS	TANMAY MISHRA VS	// // 0
308	D-WP(C)/35069/2026 WP(C)/24611/2026	STATE OF ODISHA PRATAP KUMAR SAHU VS	SUBRAT KUMAR DAS VS	// // 0
309	D-WP(C)/35235/2026 WP(C)/24612/2026	STATE OF ODISHA RUDRA PRASAD PANIGRAHI VS	MADHAB LAL AGARWAL VS	// // 0
310	D-WP(C)/35655/2026 WP(C)/24613/2026	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA KUNILATA SWAIN VS	SAMEER KUMAR DAS VS	// // 0
311	D-WP(C)/32471/2026 WP(C)/24614/2026	STATE OF ODISHA RAJASHREE SAHOO VS	ASISH KUMAR RAY VS	// // 0
312	D-WP(C)/35239/2026 WP(C)/24615/2026	STATE OF ODISHA M/S MAX TECH EQUIPMENTS AND CONSULTANTS PVT LTD, BHUBANESWAR VS	MADHAB LAL AGARWAL VS	// // 0
313	D-WP(C)/35264/2026 WP(C)/24616/2026	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR SUDEEP KUMAR BEHERA VS	CHANDAN MISHRA VS	// // 0
314	D-WP(C)/34826/2026 WP(C)/24617/2026	R.T.O., JAJPUR PRATAP KUMAR DAS VS	AMIT PRASAD BOSE VS	// // 0
315	D-WP(C)/33760/2026 WP(C)/24618/2026	STATE OF ODISHA GOBARDHAN PRASAD DALAI VS	AMIYA KUMAR MOHANTY A VS	// // 0
316	D-WP(C)/35088/2026 WP(C)/24619/2026	STATE OF ODISHA KSHETRI JANI VS	DHANANJAYA MUND VS	// // 0
317	D-WP(C)/35276/2026 WP(C)/24620/2026	STATE OF ODISHA GURU PRASAD MISHRA VS	CHANDAN MISHRA VS	// // 0
		R.T.O., BHUBANESWAR-1		//

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318	D-WP(C)/33848/2026 WP(C)/24621/2026	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
319	D-WP(C)/35089/2026 WP(C)/24622/2026	BAHADUR MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
320	D-WP(C)/34829/2026 WP(C)/24623/2026	MAYUR MOHAN MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
321	D-WPCRL/12926/2026 WPCRL/109/2026	SUCHISMITA MISHRA VS STATE OF ODISHA	RUCHI RAJGARHIA VS	INFOCITY PS /31 /2017 0 //
322	D-WPCRL/21331/2026 WPCRL/110/2026	ANITA BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 0 //
323	D-ABLAPL/19416/2026 ABLAPL/9116/2026	SANTOSH BASTI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /233 /2026 0 //
324	D-ABLAPL/19418/2026 ABLAPL/9117/2026	OMM PRAKASH CHHOTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /269 /2026 0 //
325	D-ABLAPL/19446/2026 ABLAPL/9118/2026	ANIL KUMAR CHHOTARAY @ KHANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /194 /2026 0 //
326	D-ABLAPL/22931/2026 ABLAPL/9119/2026	DURYADHAN BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SIMULIA /278 /2026 0 //
327	D-ABLAPL/19448/2026 ABLAPL/9120/2026	SANJAY KUMAR SETHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 0 //
328	D-ABLAPL/19450/2026 ABLAPL/9121/2026	SUBRAT BHUSAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /150 /2025 0 //
329	D-ABLAPL/22932/2026	DHARANIDHAR DAS	PRIYA RANJAN SINGH	MOTANGA /287 /2026

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	ABLAPL/9122/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/20205/2026 ABLAPL/9123/2026	JIGAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /359 /2023 () //
331	D-ABLAPL/22937/2026 ABLAPL/9124/2026	DIPAKA RANJAN SAMAL @ DEEPAK SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DHARMASALA /177 /2026 () //
332	D-ABLAPL/20647/2026 ABLAPL/9125/2026	CHANDA @ NIRANJAN BARAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /490 /2026 () //
333	D-ABLAPL/22944/2026 ABLAPL/9126/2026	SANJEEB KUMAR PALEI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAIRANGPUR TOWN /227 /2026 () //
334	D-ABLAPL/22785/2026 ABLAPL/9127/2026	BANITA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TARBHA /237 /2026 () //
335	D-ABLAPL/22946/2026 ABLAPL/9128/2026	SAROJ DIGAL @ SUNIL DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /201 /2018 () //
336	D-ABLAPL/21542/2026 ABLAPL/9129/2026	SACHIN KUMAR DALABEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BONAI /151 /2025 () //
337	D-ABLAPL/22949/2026 ABLAPL/9130/2026	PRODEEP SARDAR VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /58 /2026 () //
338	D-ABLAPL/22956/2026 ABLAPL/9131/2026	JYOTIRANJAN BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /219 /2026 () //
339	D-ABLAPL/22963/2026 ABLAPL/9132/2026	AJAY MARTHA @ AJAYA MARTHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /193 /2026 () //
340	D-ABLAPL/22968/2026 ABLAPL/9133/2026	CHANDAN KUMAR DAS VS	SUKANTA KUMAR NAYAK VS	BANSADA /55 /2025 ()

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341	D-ABLAPL/22986/2026 ABLAPL/9134/2026	STATE OF ODISHA AJIT BISWAL VS	AMLAN SHAKTI PAUL VS	// BANAPUR P.S. /244 /2026 ()
342	D-ABLAPL/22991/2026 ABLAPL/9135/2026	STATE OF ODISHA CHINMAY KUMAR PANDA VS	SIDDHARTH GOUTAM DAS VS	// CHANDRASEKHARPUR /679 /2026 ()
343	D-ABLAPL/22143/2026 ABLAPL/9136/2026	STATE OF ODISHA KANHU CHARAN PRADHAN VS	KAUSHIKA KUMAR MAHARANA VS	// FATEGARH /358 /2025 ()
344	D-ABLAPL/22528/2026 ABLAPL/9137/2026	STATE OF ODISHA B.C.M BISHAL @ BITU VS	AMITAV TRIPATHY VS	// NAYAGARH /234 /2026 ()
345	D-ABLAPL/22530/2026 ABLAPL/9138/2026	STATE OF ODISHA KELU @ LOKANATH PARIDA VS	AMITAV TRIPATHY VS	// ITAMATI /228 /2026 ()
346	D-ABLAPL/23028/2026 ABLAPL/9139/2026	STATE OF ODISHA FUPA @ PRASANTA KUMAR CHAUDHURY VS	SRINIBAS PARIJA VS	// TIRTOL /361 /2026 ()
347	D-ABLAPL/22872/2026 ABLAPL/9140/2026	STATE OF ODISHA ASHOK KUMAR PARIDA VS	ADWITIYA SATPATHY VS	// ITAMATI /205 /2026 ()
348	D-ABLAPL/22958/2026 ABLAPL/9141/2026	STATE OF ODISHA SHAKTI PRASAD DAS VS	PUSPAMITRA MOHAPATRA VS	// EOW,BHUBANESWAR /9 /2026 ()
349	D-ABLAPL/23011/2026 ABLAPL/9142/2026	STATE OF ODISHA NIMAIN MALIK VS	SUVASHISH PATTANAIAK VS	// RAJKANIKI /369 /2026 ()
350	D-ABLAPL/23008/2026 ABLAPL/9143/2026	STATE OF ODISHA SEKH ABDUL TAHUR VS	SANJEEB KUMAR JENA VS	// KORAPUT TOWN /209 /2026 ()
351	D-ABLAPL/23009/2026 ABLAPL/9144/2026	STATE OF ODISHA LITU MALIK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// RAJKANIKI /369 /2026 () //

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352	D-ABLAPL/23012/2026 ABLAPL/9145/2026	KANHU CHARAN MALIK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	RAJKANIKA /369 /2026 () //
353	D-ABLAPL/23043/2026 ABLAPL/9146/2026	SUNITI DASH VS STATE OF ODISHA	ABHAS MOHANTY VS	PURIGHAT /164 /2026 () //
354	D-ABLAPL/23132/2026 ABLAPL/9147/2026	SUDHANSHU SEKHAR ROUT VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CHANDRASEKHARPUR /716 /2026 () //
355	D-ABLAPL/23137/2026 ABLAPL/9148/2026	RABINDRA KUMAR JENA @ RABI VS STATE OF ODISHA	ASHIM KISHORE PAL VS	NANDIPADA /271 /2026 () //
356	D-ABLAPL/23013/2026 ABLAPL/9149/2026	NITAI MALIK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	RAJKANIKA /369 /2026 () //
357	D-ABLAPL/23014/2026 ABLAPL/9150/2026	KARUNAKAR MALIK @ KARUNI MALIK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	RAJKANIKA /369 /2026 () //
358	D-ABLAPL/23022/2026 ABLAPL/9151/2026	SWARNA BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /203 /2026 () //
359	D-ABLAPL/22240/2026 ABLAPL/9152/2026	KANHA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /370 /2026 () //
360	D-ABLAPL/23023/2026 ABLAPL/9153/2026	B. GEORGE KENNEDY PATRO @ BONEY VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /101 /2023 () //
361	D-ABLAPL/23016/2026 ABLAPL/9154/2026	SK MUSTAFA VS STATE OF ODISHA	ANITA SAHOO VS	BALASORE SADAR /423 /2026 () //
362	D-ABLAPL/23110/2026 ABLAPL/9155/2026	SALIL KUMAR SAMAL VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	BALIMI /199 /2026 () //
363	D-ABLAPL/22830/2026	PRADEEP KUMAR PANDA @ LIKUN	HEMANTA KUMAR MOHANTA	BARIPADA SADAR /132 /2024

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	ABLAPL/9156/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/23115/2026 ABLAPL/9157/2026	SONA @ DHIRAJ LENKA VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /161 /2026 () //
365	D-ABLAPL/22241/2026 ABLAPL/9158/2026	RAHUL PATEL @ BAJRANG PATEL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /395 /2026 () //
366	D-ABLAPL/23201/2026 ABLAPL/9159/2026	DILU @ DIPTI RANJAN SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NIALI /123 /2026 () //
367	D-ABLAPL/22726/2026 ABLAPL/9160/2026	KRUSHNA CHANDRA NAYAK @ DHADU VS STATE OF ODISHA	ABHISHEK PRADHAN VS	RAMACHANDI /20 /2017 () //
368	D-ABLAPL/23204/2026 ABLAPL/9161/2026	PRAMOD MAJHI @ SAGAR VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BHANJANAGAR /18 /2011 () //
369	D-ABLAPL/23191/2026 ABLAPL/9162/2026	ASHOK KUMAR GHOSHAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /96 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001253/2026